

ORISSA HIGH COURT

FILING REPORT AS ON :20/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/15193/2026	MRUTYUNJAY SAHOO VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	SIMULIA /108 /2026 () //	
2	D-BLAPL/15194/2026	PAPUNI KUMAR JENA @ PAPUNI JENA VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /165 /2025 () //	
3	D-BLAPL/15196/2026	SANATANA @ SANATAN BARIK VS STATE OF ODISHA	MANORANJAN MISHRA VS	KHURDA MODEL /106 /2026 () //	
4	D-BLAPL/15198/2026	SANDIP @ SANDIP KUMAR SAMAL @ KALIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	HINDOL /110 /2026 () //	
5	D-BLAPL/15208/2026	GUDDU @ GOBIND SINGH VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BHEDEN /35 /2023 () //	
6	D-BLAPL/15211/2026	SITUNA ROUT @ GOPAL VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /204 /2026 () //	
7	D-BLAPL/15212/2026	SACHIN @ HAREKRUSHNA SUNANI VS STATE OF ODISHA	BIKASH KUMAR KUND VS	DHARUADIHI /170 /2024 () //	
8	D-BLAPL/15213/2026	MANOJ KUMBHAR VS STATE OF ODISHA	BIKASH KUMAR KUND VS	ULLUNDA /198 /2025 () //	
9	D-BLAPL/15216/2026	NARAYANA SWAIN @ NARAYAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	G.R.P.S.,BERHAMPUR /147 /2025 () //	
10	D-BLAPL/15220/2026	NIRANJAN PANDEY @ BULU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /135 /2026 () //	AOR20240001059C202600019
11	D-BLAPL/15221/2026	SAMRAT RAY @ RAHUL VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH /597 /2025 () //	AOR20240001059C202600018

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12	D-BLAPL/15223/2026	RUDRA NARAYAN MISHRA VS STATE OF ODISHA	ABHISHEK DASH VS	KEONJHAR TOWN /974 /2025 () //	AOD20240000186C202600039
13	D-BLAPL/15224/2026	RANJIT HATI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	CHAKAPADA PS /41 /2026 () //	AOR20220004106C202600051
14	D-BLAPL/15229/2026	PRASANNA KUMAR PRADHAN @ MUNA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	GOP /31 /2026 () //	AOR20220004106C202600052
15	D-BLAPL/15237/2026	ARISHNA PARDHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	SARANGADA /189 /2025 () //	
16	D-BLAPL/15239/2026	SANTOSH KHEDKAR VS STATE OF ODISHA	ABAKASH NANDA VS	BRAJARAJNAGAR /95 /2026 () //	
17	D-BLAPL/15241/2026	SUBHADRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAMBALPUR TOWN /142 /2025 () //	AOR20220002454C202600065
18	D-BLAPL/15243/2026	DILLIP HARIJAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	ORKEL /81 /2026 () //	AOR20220001736C202600105
19	D-BLAPL/15245/2026	RAJ KUMAR JAISWAL VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /201 /2025 () //	
20	D-BLAPL/15246/2026	AULA SIBA @ A. SIBA VS STATE OF ODISHA	SISIRA PANIGRAHI VS	ASKA /92 /2026 () //	
21	D-BLAPL/15247/2026	HUSSAIN KHAN VS STATE OF ODISHA	SISIRA PANIGRAHI VS	DHARAMGARH /33 /2025 () //	
22	D-BLAPL/15253/2026	SURENDRA JAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /5 /2026 () //	
23	D-BLAPL/15254/2026	SAHIL HOTA	AMITAV TRIPATHY	JHARBANDH /23 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/15255/2026	ARTA HARIJAN	AMITAV TRIPATHY	JHARBANDH /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/15256/2026	KRUSHNA CHANDRA PADHY	JYOTIRMAYA SAHOO	SHERAGADA /74 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15261/2026	SUSHANTA BEHERA @ BIJU @ SUSANTA BEHERA	SOMANATH MITRA	SPL.TASK FORCE /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/15264/2026	AKASH KUMAR NAYAK	TUSHAR KUMAR PATTNAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15266/2026	RAKESH DIGHAL @ RAKESH DIGAL	AMLAN SHAKTI PAUL	BIRIDI PS /311 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/15267/2026	MAJHI @ MANAS RANJAN NATH	RAKESH BEHERA	KAMAKHYANAGAR /249 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15269/2026	BALARAM MEHER	PABITRA KUMAR DUTTA	BINIKA /219 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15271/2026	CHANDAN MAHAPATRA	SAROJ KUMAR PADHY	BARGARH RURAL /234 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15272/2026	KULDEEP SHRIVASTAVA	JUGALA KISHORE PANDA	TARBHA /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15273/2026	DHANRAJ SINGH JAGRUTI	JUGALA KISHORE PANDA	TARBHA /121 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15275/2026	SRIKANTA MALLIK	ASIT KUMAR JENA	KUAKHIA /151 /2026	
		VS	VS	()	

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35	D-BLAPL/15276/2026	STATE OF ODISHA UDAY GOUDA VS	BEDA PRAKASH PANDA VS	// SURADA /114 /2026 ()	
36	D-BLAPL/15277/2026	STATE OF ODISHA SANKAR PATRO VS	BEDA PRAKASH PANDA VS	// SURADA /114 /2026 ()	
37	D-BLAPL/15279/2026	STATE OF ODISHA SIBENDRA HANTAL @ SIBINDRA VS	SANGRAM KESHARI ROUT VS	// / 0 ()	
38	D-BLAPL/15280/2026	STATE OF ODISHA MITHUN BAGH VS	ANIRUDHA DAS VS	// / 0 ()	
39	D-BLAPL/15281/2026	STATE OF ODISHA UMESH AMAT VS	ANIRUDHA DAS VS	// BAUNISUNI /92 /2025 ()	
40	D-BLAPL/15289/2026	STATE OF ODISHA UDDHABA DEBGURU VS	ASHOK KUMAR DAS VS	// BANGOMUNDA /69 /2026 ()	
41	D-BLAPL/15291/2026	STATE OF ODISHA RAJAT KUMAR LENKA @ RAJESH KUMAR LENKA VS	SATYABRATA SENAPATI VS	// SIMULIA /136 /2026 ()	
42	D-BLAPL/15294/2026	STATE OF ODISHA TEMA @ SANJAY SARKAR VS	SUDHANSU PRASAD MAHAPATRA VS	// BALIAPANDA /35 /2026 ()	
43	D-BLAPL/15295/2026	STATE OF ODISHA BIJAY MOHANTY @ BIJAY KUMAR MOHANTY @ BUNIVA SANKAR CHAINI VS	BUNIVA SANKAR CHAINI VS	// BASUDEVPUR /146 /2026 ()	
44	D-BLAPL/15298/2026	STATE OF ODISHA GAUTAM PRADHAN @ BANA VS	SUJIT KUMAR SWAIN VS	// DHAULI PS /113 /2026 ()	
45	D-BLAPL/15301/2026	STATE OF ODISHA SUNIL KUMAR VS	BYOMOKESH SAHOO VS	// / 0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/15303/2026	RAKESH SAMANTRAY @ RAKA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	SPL.TASK FORCE /26 /2022 () //	
47	D-BLAPL/15311/2026	RAMAKANTA PATRA @ KUNA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	TANGI (KHURDA) /217 /2026 () //	
48	D-BLAPL/15312/2026	KIRAN @ KIRAN KUMAR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIMAKHANDI /130 /2025 () //	
49	D-BLAPL/15313/2026	DILLIP RAY VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	RAIRAKHOL /47 /2026 () //	AOD20240000391C202600038
50	D-BLAPL/15314/2026	TUNA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PAHALA /191 /2025 () //	AOR20220001736C202600112
51	D-BLAPL/15315/2026	PRADEEP PALTASINGH VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600106
52	D-BLAPL/15316/2026	SANTOSH KUMAR JENA VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600109
53	D-BLAPL/15317/2026	SANU ALIAS SHIBA PRASAD DASH VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600110
54	D-BLAPL/15318/2026	DEEPAK KUMAR SAHOO VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600111
55	D-BLAPL/15320/2026	BABY ALIAS RAJAN KUMAR SUNDARY VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600107
56	D-BLAPL/15321/2026	NURAT DIGAL VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600108
57	D-BLAPL/15323/2026	DILLIP RAY	PRASANTA KUMAR ROUTRAY	//	AOD20240000391C202600037

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMP/23865/2026	NIBASH CHANDRA NAYAK	SATYAJIT MUKHARJEE	//	
		VS	VS	0	
		RAJ KISHORE DAS		//	
59	D-CMP/23871/2026	KANAK ROUT@KANAKLATA ROUT	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		SWARNALATA PRUSTY		//	
60	D-CMP/23953/2026	BRAJENDRA KUMAR ROUT	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		GOPINATH DASH		//	
61	D-CMP/23979/2026	MANAS RANJAN ROUSTRAY	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		SATYABRATA BEHERA		//	
62	D-CMP/23993/2026	DAMAYANTI KISKU	ABHISHEK DASH	//	AOD20240000186C202600038
		VS	VS	0	
		HARI @ HARISH MAJHI @ KISKU		//	
63	D-CMP/24004/2026	LAKSHMI BALA JENA	ANAND SAGAR PATRA	//	AOD20240000951C202600002
		VS	VS	0	
		MAMATA SWAIN		//	
64	D-CMP/24010/2026	SK. ASMATULLA	AJIT KUMAR TRIPATHY	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
65	D-CMP/24024/2026	UMESH MOHANTA	ABHILASH MISHRA	//	
		VS	VS	0	
		BASANTI MOHANTA		//	
66	D-CMP/24037/2026	KRISHNA CHANDRA NAYAK	SAMBHU CHARAN NATH SHARMA	//	
		VS	VS	0	
		TAPAN KUMAR NAYAK		//	
67	D-CMP/24045/2026	KASHINATH BEHERA	SRITAM KUMAR NAYAK	//	
		VS	VS	0	
		SRIMANTA PRUSTY		//	
68	D-CONTC/23859/2026	RABINDRA BISWAL	ADV.	//	
		VS	VS	0	

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69	D-CONTC/23861/2026	SUMAN GHOSH, TAHASILDAR, AUL ANIL KUMAR MALLICK VS	ADV. VS	// // 0	
70	D-CONTC/23883/2026	BALAMUKUNDA BHUYAN, IAS JYOTSHNA RANI GADNAYAK VS	GYANA RANJAN MAHAPATRA VS	// // 0	
71	D-CONTC/23890/2026	SONDI PRADEEP KUMAR, AREA HR/PERSONNEL MANAGER, MAHANADI COAL FIELDS LTD, JHARSUGUDA SUBHALAXMI PATTNAIK VS	SAMBHRAM DAS VS	// // 0	
72	D-CONTC/23899/2026	ARAVIND AGRAWAL, IAS SUNITA MOHARANA VS	ADV. VS	// // 0	
73	D-CONTC/23901/2026	COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA KALPANA SAMANTRAY VS	ADV. VS	// // 0	
74	D-CONTC/23903/2026	DR. SHAKTI PRAKASH MISHRA, DIRECTOR OF FAMILY WELFARE, ODISHA P AND A BOTTLERS PVT.LTD, KHURDA VS	UMESH CHANDRA MOHANTY VS	// // 0	
75	D-CONTC/23905/2026	BIBHAS RANJAN PANIGRAHI, OAS PRASANTA KUMAR BARIK VS	ADV. VS	// // 0	
76	D-CONTC/23923/2026	HEMANTA SHARMA, IAS SIMANCHAL MAHARANA VS	ADV. VS	// // 0	
77	D-CONTC/23929/2026	ARABINDA DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION, BHUBANESWAR GADADHARA BISWAL VS	GOUTAM KUMAR ACHARYA VS	// // 0	
78	D-CONTC/23934/2026	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., ANGUL ALOK KUMAR SAHU VS	ADV. VS	// // 0	
79	D-CONTC/23959/2026	SMITASHREE SAHU, C.E.O., THE BOLANGIR DIST. CENTRAL COOP. BANK LTD., BOLANGIR RAJESH KUMAR DAS VS Y.B.KHURANIA, I.P.S	MANOJA KUMAR KHUNTIA VS	// // 0 0	

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80	D-CONTC/23960/2026	ASHOK KUMAR JENA VS SATYABRATA SAHOO, IAS	ADV. VS	// ()	
81	D-CONTC/23962/2026	MANAS RANJAN KHANDAI VS JAYADEV SAHOO, A.O, M/S JANA SMALL FINANCE BANK LTD., KHURDA	ADV. VS	// ()	
82	D-CONTC/23978/2026	PRAVAS KUMAR PRADHAN VS ANU GARG, CHIEF SECRETARY ODISHA	UMESH CHANDRA MOHANTY VS	// ()	AOD20250001183C202600031
83	D-CONTC/23980/2026	SMITA BISWAL VS ANU GARG, CHIEF SECRETARY ODISHA	ADV VS	// ()	AOD20240000388C202600020
84	D-CONTC/23982/2026	PAIKSHIT BARIK VS SRIDHAR NAYAK, ENGINEER IN CHIEF RURAL WORKS DIVISION, BHUBANESWAR	ADV VS	// ()	AOR20220001523C202600057
85	D-CONTC/23983/2026	PRAHALLAD PANDA VS SIDHARTH KU. BEHERA, TAHASILDAR, RASULPUR	SUKANTA KUMAR NAYAK VS	// ()	
86	D-CONTC/24025/2026	SUBHASHREE BEHERA VS USHA PADHEE, IAS	JNANESH MOHANTY VS	// ()	
87	D-CONTC/24026/2026	DR.BISHNU PRASAD DASH VS ARAVIND AGARWAL, I.A.S	ADV. VS	// ()	
88	D-CONTC/24035/2026	PRASAD KUMBHAR VS SUDHANSU SARANGI, IAS	ADV. VS	// ()	
89	D-CONTC/24052/2026	SULOCHANA NAYAK VS PRAVAT CHANDRA KANUNGO, PRESIDENT, CUTTACK CENTRAL COOPERATIVE BANK LTD., CUTTACK	JITENDRA SAMANTARAY VS	// ()	
90	D-CONTC/24056/2026	PARBATI MOHARANA VS SANJAY KUMAR SINGH, COMM CUM SEC., KHURDA	ADV. VS	// ()	
91	D-CONTC/24059/2026	BRAJA KISHORE MOHARANA	ADV.	//	

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		VS	VS	()	
92	D-CONTC/24069/2026	SANJAY KUMAR SINGH, COMM CUM SEC., KHURDA		//	
		BIBHUPRADA MISHRA	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	()	
93	D-CONTC/24072/2026	USHA PADHEE, PRINCIPAL SEC. TO GOVT CUM COMM, H AND U.D. DEPT., BHUBANESWAR//			
		ROJALIN PATNAIK	SOMANATH MISHRA	//	
		VS	VS	()	
94	D-CRLA/15329/2026	YESHWANT KUMAR JETHWA, IPS			
		GANGA BADAMUNDI	NITIN KUMAR PRADHAN	//	AOR20260000166C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLLP/15290/2026	CBI	SARTHAK NAYAK	/0	
		VS	VS	()	
		RAMESH CHANDRA JENA		//	
96	D-CRLMA/15288/2026	LOKANATH SAMAL	NIRANJAN PANDA	NAYAPALLI P.S. /613 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/15195/2026	MANISH MOHAN SHARMA	ABHISHEK DASH	BALASORE VIGILANCE /35 /2009	AOD20240000186C202600037
	CRLMC/1699/2026	VS	VS	SPL..JUDGE(VIG.),KEONJHAR(Kendujhar)	
		DIRECTORATE OF VIGILANCE, ODISHA		GR/0000035/2009	
98	D-CRLMC/15201/2026	ASHOK DAS	SATYA RANJAN MULIA	MARKAT NAGAR /104 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/15218/2026	DILESWAR PATEL	SURYA NARAYAN SATPATHY	LAIKERA /93 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/15219/2026	PREMANANDA JATI @ PREMA	PRAVASH CHANDRA JENA	BERHAMPUR TOWN /114 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/15235/2026	BISHNU PRASAD SAHU	Soubhagya Kumar Dash	//	AOR20220001631C202600142
		VS	VS	()	
		State Of Odisha		//	
102	D-CRLMC/15263/2026	SHYAM SUNDAR MAHARANA	BAIJAYANTI MOHANTY	/0	
		VS	VS	()	

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103	D-CRLMC/15278/2026	LAXMIPRIYA OJHA MAMINA SAHU VS STATE OF ODISHA	SASMITA NANDA VS	// BOUDH /153 /2023 ()	
104	D-CRLMC/15284/2026	ANASUYA MIRDHA VS STATE OF ODISHA	SASMITA NANDA VS	// BOUDH /268 /2024 ()	
105	D-CRLMC/15286/2026	PRAMOD KUMAR NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// RAMBHA (KHALLIKOTE) /619 /2023 ()	
106	D-CRLMC/15306/2026	BIJAYA KUMAR PANDA KARASHRMA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	// /0 ()	
107	D-CRLMC/15310/2026	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// /0 ()	
108	D-CRLMC/15324/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	BISWAJIT DAS VS	// /0 ()	AOD20250000916C202600004
109	D-CRLMC/15325/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	BISWAJIT DAS VS	// /0 ()	AOD20250000916C202600006
110	D-CRLMC/15326/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	BISWAJIT DAS VS	// /0 ()	AOD20250000916C202600005
111	D-CRLMC/15327/2026	PRADIP KUMAR BEURIA VS State Of Odisha	LALITENDU MISHRA VS	// /0 ()	AOR20220001610C202600033
112	D-CRLMC/15330/2026	SUSEN KUMAR MAHARANA VS SASMITA MAHARANA	Kajal Sahoo VS	// /0 ()	AOR20220001613C202600064
113	D-CRLMP/15205/2026	JAGANNATH PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	// /0 ()	

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114	D-CRLMP/15210/2026	K. DINESH KUMAR VS K. DIVYANSH KUMAR	RAMDAS ACHARY VS	/0 ()	
115	D-CRLMP/15214/2026	MADHUMITA BEHERA VS ASHIS MOHAPATRA	DIPTI RANJAN MOHAPATRA VS	/0 ()	
116	D-CRLMP/15231/2026	MANASI BEHERA VS DAYANIDHI BEHERA	LINGARAJ SARANGI VS	/0 ()	
117	D-CRLMP/15238/2026	NARAHARI JENA VS SANDHYARANI SAMAL	PRADEEP KUMAR DAS VS	/0 ()	
118	D-CRLMP/15257/2026	SURAJ SANJAY KOKATE VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/0 ()	
119	D-CRLMP/15274/2026	BIBHUTI PRASAD PANDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	/0 ()	
120	D-CRLMP/15287/2026	MANOJ KUMAR DEBATA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	/0 ()	
121	D-CRLMP/15319/2026	BIDULATA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ()	AOD20240000242C202600125
122	D-CRLREV/15233/2026	SUBASIS MALLICK VS SUJIT PATI	BISWARANJAN DALAI VS	// ()	AOR20220003722C202600091
123	D-CRLREV/15268/2026	CHINMAYA SAMANTARAY VS STATE OF ODISHA	SABYASACHI MISHRA VS	TOMANDO /68 /2025 ()	
124	D-CRLREV/15270/2026	SIBA PRASAD MOHANTY VS DIPTIMA YEE MOHAPATRA	NIRMAL CHANDRA MOHANTY VS	/0 ()	
125	D-FAO/23884/2026	BIJAYALAXMI SUBUDHI	DR.PURUSOTTAM CHULI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-FAO/23892/2026	JAYAKRUSHNA PANIGRAHI	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-FAO/23924/2026	SABITA MOHAPATRA	SATYAJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-FAO/23988/2026	DR. TABASSUM BANNO	SAMEER KUMAR DAS	//	AOD20240000338C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-FAO/23991/2026	DR. ASHOK KUMAR KHATUA	SAMEER KUMAR DAS	//	AOD20240000338C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-MACA/23966/2026	RAMA KRUSHNA SAHOO@TUKUNA	BIJAYA KUMAR SAHOO	//	
		VS	VS	()	
		DHRUBA CHARAN SAHOO		//	
131	D-MACA/23968/2026	SAROJ KUMAR PATNAIK	BISHNU BRATA SINGH	//	
		VS	VS	()	
		ASUTOSH MAHAPATRA		//	
132	D-MACA/24046/2026	DIVISIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD	Biswanjan Dash	//	AOD20250000901C202600010
		VS	VS	()	
		RAMESH ALIAS RAMAKANTA MOHAPATRA		//	
133	D-MATA/23906/2026	PRAVAT SAHOO @ PRABHAT KUMAR SAHOO	SAROJ KUMAR DASH	//	
		VS	VS	()	
		JHUNARANI SAHOO		//	
134	D-MATA/23987/2026	MITA BRAHMA	ASIT KUMAR OTTA	//	AOR20230000623C202600023
		VS	VS	()	
		RAJIV PRADHAN		//	
135	D-RPFAM/23931/2026	MANORANJAN SAHU	LAKSMIDHAR KABI	//	
		VS	VS	()	
		SMARANIKA SAHOO		//	
136	D-RSA/23885/2026	JAYAKRUSHNA BEHERA	RAICHARAN MOHAPATRA	//	
		VS	VS	()	

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137	D-RSA/23913/2026	ASHOK PANDIT NARENDRA BISWAL VS RANGALATA BISWAL	BIBHUDHANANDA MUDULI VS	// // 0 //	
138	D-RSA/23954/2026	BINOD DEHURY VS BUCHA KISAN	TUSAR KUMAR MISHRA VS	// // 0 //	
139	D-RSA/23985/2026	BACHANI KUMARI DEI VS AUROBINDA SINGH	AJIT CHANDRA MOHAPATRA VS	// // 0 //	AOD20230000873C202600001
140	D-RSA/23992/2026	PRIYADARSINI SAHOO VS MINATI BALA SAMANTA	GAJENDRANATH ROUT VS	// // 0 //	AOR20220002820C202600018
141	D-RSA/24038/2026	ANUSUYA PATTNAIK VS HEMANTA KUMAR MOHANTY	AMIT PRASAD BOSE VS	// // 0 //	
142	D-WA/23910/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION, VS SUNEMIA MAHANANDA	RAMDAS BISHARY VS	// // 0 //	
143	D-WA/23995/2026	ANUP KUMAR RATH VS INSTITUTE OF BANKING PRESONNEL SELECTION	ACHYUTANANDA PATTANAIAK VS	// // 0 //	AOD20240000586C202600152
144	D-WP(C)/23858/2026 WP(C)/16314/2026	AJAYA KUMAR PATI VS DCB BANK LTD, BHUBANESWAR BRANCH, JHARAPADA	SUMANTA BHUYAN VS	// // 0 //	
145	D-WP(C)/23860/2026 WP(C)/16286/2026	SURYAKANTA PRADHAN VS TP CENTRAL ODISHA DISTRIBUTION LIMITED (TPCODL), BHUBANESWAR	BISWAJIT RANJAN TRIPATHY VS	// // 0 //	
146	D-WP(C)/23862/2026	M/S.KALINGA INFRA TECH, ANGUL VS THE COMMISSIONERGST AND CENTRAL EXCISE, ROURKELA	RAMESH CHANDRA JENA VS	// // 0 //	
147	D-WP(C)/23863/2026	LAXMAN DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// // 0 //	

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148	D-WP(C)/23864/2026	KAMALA DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
149	D-WP(C)/23866/2026	RAJU DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
150	D-WP(C)/23867/2026 WP(C)/16342/2026	ASHOK KUMAR PARIDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
151	D-WP(C)/23868/2026	M/S.YAZDANI STEEL AND POWER LTD, JAKHAPUR, VS THE PRINCIPAL COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	RAMKUMAR HEMCHANDRA JENA VS	// 0 //	
152	D-WP(C)/23869/2026	SUBHADRA DASH VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
153	D-WP(C)/23870/2026 WP(C)/16341/2026	PRIYABRATA SWAIN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
154	D-WP(C)/23872/2026 WP(C)/16287/2026	TRAILOKYANATH SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
155	D-WP(C)/23873/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S.ODISHA VS THE CONTROLLING AUTHORITY UNDER, P.G.ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR	HEMCHANDRA HEMCHANDRA JENA VS	// 0 //	
156	D-WP(C)/23874/2026 WP(C)/16242/2026	DR. RAJAT KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
157	D-WP(C)/23875/2026	DURYODHAN SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
158	D-WP(C)/23876/2026	BINAYAK MISHRA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
159	D-WP(C)/23877/2026	KRUPASINDHU SAHOO	ABINASH ROURAY	//	

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		VS	VS	()	
160	D-WP(C)/23878/2026	COLLECTOR KENDRAPARA BINDUPRAVA SATAPATHY	GAJENDRANATH ROUT	//	AOR20220004106C202600054
		VS	VS	()	
161	D-WP(C)/23879/2026 WP(C)/16262/2026	STATE OF ODISHA MRUTYUNJAYA BEHERA	SOUGAT DASH	//	
		VS	VS	()	
162	D-WP(C)/23880/2026	STATE OF ODISHA MADAN MOHAN BEHERA	MANAS PATI	//	AOR20220001535C202600108
		VS	VS	()	
163	D-WP(C)/23881/2026	STATE OF ODISHA RAGHUNATH ROUT	GAJENDRANATH ROUT	//	AOR20220004106C202600053
		VS	VS	()	
164	D-WP(C)/23882/2026	MEMBER OF BOARD REVENUE, ODISHA ANTARYAMI PRADHAN	BIKASH KUMAR DASH	//	
		VS	VS	()	
165	D-WP(C)/23886/2026	THE COLLECTOR, SAMBALPUR MADAN MOHAN DUNGUA	SUSANTA SEKHAR PARIDA	//	
		VS	VS	()	
166	D-WP(C)/23887/2026	STATE OF ODISHA DASHARATHI BALIARSINGH	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
167	D-WP(C)/23888/2026	STATE OF ODISHA ARCHANA DAASH	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
168	D-WP(C)/23889/2026	STATE OF ODISHA NOEL KHAKHA	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
169	D-WP(C)/23891/2026	STATE OF ODISHA DR. BAIJAYANTI SINGH	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
170	D-WP(C)/23893/2026	STATE OF ODISHA BANDHU KERKETTA	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	

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171	D-WP(C)/23894/2026	STATE OF ODISHA BISHNU CHARAN BISOI VS	PRASANTA KUMAR NANDA VS	// // 0	
172	D-WP(C)/23895/2026	STATE OF ODISHA EXECUTIVE ENGINEER (ELECTRICAL), TPWODL, SONBERA	PRASANTA KUMAR TRIPATHY VS	// // 0	
173	D-WP(C)/23896/2026	SABITA MEHER PURNANDAR DHAN VS	BANSHIDHAR SATAPATHY VS	// // 0	
174	D-WP(C)/23897/2026	TATA MOTORS FINANCE LTD., MUMBAI SUDHIR RANJAN MISHRA VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
175	D-WP(C)/23898/2026	STATE OF ODISHA BIDYADHAR JENA VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
176	D-WP(C)/23900/2026	STATE OF ODISHA MAA DARIYA NAHAKANI COLLEGE OF NURSING, JALPAIGURI	BARBARA PANDA VS	// // 0	
177	D-WP(C)/23902/2026	STATE OF ODISHA SUMAN SEKHAR PATNAIK VS	SEKH ZAKIR HUSSAIN VS	// // 0	
178	D-WP(C)/23904/2026	STATE OF ODISHA ANIL KUMAR PANDA VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600018
179	D-WP(C)/23907/2026	STATE OF ODISHA BIJAY KISHORE BEHERA VS	RANJEET MOHARANA VS	// // 0	
180	D-WP(C)/23908/2026	UNION OF INDIA T.SREE RAMULU VS	RABINDRA NATH PRUSTY VS	// // 0	
181	D-WP(C)/23909/2026	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD (TPSODL), GANJAM S.ESWARA RAO VS	SITARAM SATAPATHY VS	// // 0	
		UNION OF INDIA		//	

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182	D-WP(C)/23911/2026	KHOKAN DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
183	D-WP(C)/23912/2026	PABITRA KUMAR MITRA VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
184	D-WP(C)/23914/2026	ST. XAVIERS EDUCATIONAL AND CHARITABLE TRUST VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20220001390C202600023
185	D-WP(C)/23915/2026	ASHA PURNA PUROHIT VS STATE OF ODISHA	ABINASH ACHARYA VS	// 0 //	
186	D-WP(C)/23916/2026	BABULI BARAL VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
187	D-WP(C)/23917/2026	SAMPATI DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
188	D-WP(C)/23918/2026	PRADIPTA KUMAR MAHAPATRA VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //	
189	D-WP(C)/23919/2026	SRADHANANDA DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
190	D-WP(C)/23920/2026	BIJAY DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
191	D-WP(C)/23921/2026	DILESWAR PATEL VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //	
192	D-WP(C)/23922/2026	GOBARDHAN DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
193	D-WP(C)/23925/2026	CHITTARANJAN CHHOTARAY	NIHAL RATH	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/23926/2026	SUBRAT KUMAR TRIPATHY	SAMEER KUMAR DAS	//	AOD20240000338C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/23927/2026	KANCHARANA UMA MAHESWAR RAO	BHUBANANANDA LENKA	//	
		VS	VS	()	
		KANCHARANA @ PALAVALASA TOYAJAKSHI		//	
196	D-WP(C)/23928/2026	SUSILA KONHAR @ SUSILA KUMARI KONHAR @ PRADHESWAR MOHANTY	PRADHESWAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/23930/2026	M/S SPORTS EMPORIUM, KHORDHA	TANMAY MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/23932/2026	SUBASH CHANDRA PRADHAN	RANJIT MOHANTY	//	AOD20240000639C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/23933/2026	SARAT BARMAN	DURGA PRASAD JENA	//	AOR20250000149C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/23935/2026	DILLP KUMAR NAG	BHAKTA DAS MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/23936/2026	KRISHNA CHANDRA DASH	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/23937/2026	DR.SREEJOY PATNAIK	PARTHA MUKHERJI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/23938/2026	BASUDEV CONSTRUCTION, PURI	SONALI PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/23939/2026	RAMESWAR MOHANTA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	

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205	D-WP(C)/23940/2026	STATE OF ODISHA ASHOK KUMAR MOHANTA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
206	D-WP(C)/23941/2026	STATE OF ODISHA JNANARANJAN MISHRA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
207	D-WP(C)/23942/2026	STATE OF ODISHA NARAYAN JENA VS	BRAHMANANDA TRIPATHY VS	// // ()	
208	D-WP(C)/23943/2026	STATE OF ODISHA JAYA KRISHNA MISHRA VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202600020
209	D-WP(C)/23944/2026	STATE OF ODISHA JADUMANI PATTANAIAK VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202600021
210	D-WP(C)/23945/2026	STATE OF ODISHA PRAFULLA MITRA VS	DURGA PRASAD JENA VS	// // ()	AOR20250000149C202600023
211	D-WP(C)/23946/2026	STATE OF ODISHA RUTU GOUD VS	SUJAY SHANKER SINGHDEO VS	// // ()	AOD20230000313C202600025
212	D-WP(C)/23947/2026	STATE OF ODISHA NABIN KUMAR NAYAK VS	KUMAR PRAJWAL VS	// // ()	
213	D-WP(C)/23948/2026	STATE OF ODISHA BISWAJIT ROUT VS	DURGA PRASANA DAS VS	// // ()	
214	D-WP(C)/23949/2026	THE REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA , KHURDA DHABALESWAR MOHANTA VS	PRAFULLA CHANDRA ACHARYA VS	// // ()	
215	D-WP(C)/23950/2026 WP(C)/16300/2026	STATE OF ODISHA BAIKUNTHA NATH MANSINGH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// // () //	

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216	D-WP(C)/23951/2026	HIMANSHU KUMAR KANUNGO VS COLLECTOR, JAJPUR	CHITTA RANJAN PATTNAIK VS	// () //	
217	D-WP(C)/23952/2026	SWARUPA MITRA @ ROY VS CHIEF GENERAL MANAGER (CGM) STATE BANK OF INDIA, KHURDA	PRITAM KUMAR MOHANTY VS	// () //	
218	D-WP(C)/23955/2026	SUJIT KUMAR ROUT VS STATE TRANSPORT AUTHORITY CUTTACK, ODISHA	KRUTIBASH MOHAPATRA VS	// () //	
219	D-WP(C)/23956/2026	BANCHHANIDHI INSTITUTE OF MEDICAL SCIENCE, BILASORE VS STATE OF ODISHA	PRITAM MOHANTY VS	// () //	
220	D-WP(C)/23957/2026	SABITA BAGH VS COMMISSIONER OF CT AND GST ODISHA, CUTTACK	PRABODHA CHANDRA NAYAK VS	// () //	
221	D-WP(C)/23958/2026	M/S.GURU GENERAL STORES, BOUDH VS COMMISSIONER OF CT AND GST ODISHA, CUTTACK	PRABODHA CHANDRA NAYAK VS	// () //	
222	D-WP(C)/23961/2026	KANCHANMALA SAHU VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202600058
223	D-WP(C)/23963/2026	MUKESH ROUT VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //	AOD20240000618C202600107
224	D-WP(C)/23964/2026	UNION OF INDIA VS RUPESH KUMAR DAS	MANOJ KUMAR PATI, S.P.C VS	// () //	AOR20220001423C202600003
225	D-WP(C)/23965/2026	RANJAN KUMAR DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// () //	AOD20240000586C202600151
226	D-WP(C)/23967/2026	USHA PATNAIK VS STATE OF ODISHA	BINI MISHRA VS	// () //	
227	D-WP(C)/23969/2026	RAMESH CHANDRA RATH	BHUBAN MOHAN BHUYAN	//	

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		VS	VS	0	
		THE CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI		//	
228	D-WP(C)/23970/2026	NILAKANTHA MAHAPATRA	BHUBAN MOHAN BHUYAN	//	
		VS	VS	0	
		THE CENTRAL PROVIDENT FUND COMMISSIONER, PLATE A, NEW DELHI		//	
229	D-WP(C)/23971/2026	CHINTAMANI SAHOO	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/23972/2026	TRILOCHAN PRADHAN	BHUBAN MOHAN BHUYAN	//	
		VS	VS	0	
		THE CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI		//	
231	D-WP(C)/23973/2026	AMITA SAHOO	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/23974/2026	SANJIB NAIK	BHUBAN MOHAN BHUYAN	//	
		VS	VS	0	
		THE CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI		//	
233	D-WP(C)/23975/2026	M/S JBS ENTERPRISES, KHORDHA	ITISHREE TRIPATHY	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
234	D-WP(C)/23976/2026	LIPSA NAYAK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/23977/2026	RAMESH KUMAR PRUSTY	BISWAROOPA PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/23981/2026	PRAMITA BHATRA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/23984/2026	MAHANADI COALFIELDS LIMITED, ANGUL	SAKTIDHAR DAS	//	
		VS	VS	0	
		GAGAN CHANDRA PRADHAN		//	
238	D-WP(C)/23986/2026	MAHANADI COALFIELDS LIMITED, ANGUL	SAKTIDHAR DAS	//	
		VS	VS	0	

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239	D-WP(C)/23989/2026	JAGADANANDA SAHOO CHITTARANJAN PATRA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// // 0 //	
240	D-WP(C)/23990/2026	MAHANADI COALFIELDS LTD.,ANGUL VS NARAN PRADHAN	SAKTIDHAR DAS VS	// 0 //	
241	D-WP(C)/23994/2026	BABITA KUMARI KHORA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
242	D-WP(C)/23996/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS UCHHABA BEHERA (DEAD), MAHARAGI BEHERA	SAKTIDHAR DAS VS	// 0 //	
243	D-WP(C)/23997/2026	MAHANADI COALFIELDS LTD, ANGUL VS NITYANANDA PRADHAN(DEAD), PADEI @ PADMANAV PRADHAN	SAKTIDHAR DAS VS	// 0 //	
244	D-WP(C)/23998/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS JAGADANANDA SAHOO	SAKTIDHAR DAS VS	// 0 //	
245	D-WP(C)/23999/2026	MAHANADI COALFIELDS LTD.,ANGUL VS KUHURU PRADHAN	SAKTIDHAR DAS VS	// 0 //	
246	D-WP(C)/24000/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS NITYANANDA PRADHAN (DEAD), PADEI @ PADMANAV PRADHAN	SAKTIDHAR DAS VS	// 0 //	
247	D-WP(C)/24001/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS DIBAKAR PRADHAN	SAKTIDHAR DAS VS	// 0 //	
248	D-WP(C)/24002/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS BAKULI PRADHAN	SAKTIDHAR DAS VS	// 0 //	
249	D-WP(C)/24003/2026	M/S.APACE CONSTRUCTION PVT. LTD.,BALASORE VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //	

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250	D-WP(C)/24005/2026	ARIKHITA BARALA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
251	D-WP(C)/24006/2026	DHANAPATI BHUE VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
252	D-WP(C)/24007/2026	MAHENDRA MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
253	D-WP(C)/24008/2026	DR.SANTOSH KUMAR MEHER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
254	D-WP(C)/24009/2026	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
255	D-WP(C)/24011/2026	BISWANATH SHARMA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
256	D-WP(C)/24012/2026	AMBUJ NATH VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// 0 //	
257	D-WP(C)/24013/2026	RASHMIRANJAN SATAPATHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
258	D-WP(C)/24014/2026	KALYANI PADHAN VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// 0 //	
259	D-WP(C)/24015/2026	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
260	D-WP(C)/24016/2026	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600094
261	D-WP(C)/24017/2026	RAJESH PRADHAN	DILIP KUMAR SAHU	//	AOR20220001727C202600074

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		MANAGING DIRECTOR, AXIS BANK LIMITED		//	
262	D-WP(C)/24018/2026	PRAMILA DEI	SADASIVA PATRA (1)	//	AOD20230000737C202600081
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/24019/2026	ABHIJITA MOHANTY	ANJAN KUMAR BISWAL	//	AOR20220001328C202600065
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/24020/2026	JAYANTI SHIAL	RAICHARAN MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/24021/2026	PUSPANJALI NATHSHARMA	SUKANTA KUMAR DALAI	//	AOD20240000306C202600106
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/24022/2026	DEBENDRA KUMAR DAS	RAICHARAN MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/24023/2026	THE STEEL AUTHORITY OF INDIA LIMITED, ROURKELA	BILHU PRASAD PANDA	//	
		VS	VS	()	
		SWATILEKHA BEHERA		//	
268	D-WP(C)/24027/2026	SUJATA KANDI	GIRIJA PRASAD DUTTA	//	
		VS	VS	()	
		LIFE INSURANCE CORPORATION OF INDIA, BHUBANESWAR		//	
269	D-WP(C)/24028/2026	RANJIT SAHU	VIVEKANANDA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/24029/2026	ADARSHA SENAPATI	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/24030/2026	SANDHYARANI PANDA	RAICHARAN MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/24031/2026	PRASANTA KUMAR SAMAL	SAIBRATA RATH	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		COLLECTOR CUM DISTRICT MAGISTRATE, KENDRAPARA		//	
273	D-WP(C)/24032/2026	ABHAYA KUMAR PARIDA	BRUNDABAN ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
274	D-WP(C)/24033/2026	RANJAN DALAI	RAICHARAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
275	D-WP(C)/24034/2026	SUSHIL KUMAR BARIK	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
276	D-WP(C)/24036/2026	CHAKRADHAR PRADHAN	RAICHARAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
277	D-WP(C)/24039/2026	SMITANJALI NAYAK	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
278	D-WP(C)/24040/2026	GOBINDA CHANDRA BEHERA	RAICHARAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
279	D-WP(C)/24041/2026	DEBADASI BEHERA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
280	D-WP(C)/24042/2026	AMITA RANI DAS	HIMANSU SEKHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
281	D-WP(C)/24043/2026	ABHIRAM JENA	RAICHARAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
282	D-WP(C)/24044/2026	SUKRA RANJAN BHUMIJ	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
283	D-WP(C)/24047/2026	AJIT KUMAR DAS	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/24048/2026	NARENDRA MOHANTY VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //	
285	D-WP(C)/24049/2026	NABA ROUT @ MURTI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
286	D-WP(C)/24050/2026	SURENDRA SIAL VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //	
287	D-WP(C)/24051/2026	SUBHASHREE SUBHASHMITA PRADHAN VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //	
288	D-WP(C)/24053/2026	KALPATARU JENA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
289	D-WP(C)/24054/2026	PRAVAT KUMAR BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
290	D-WP(C)/24055/2026	PUJASHREE BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
291	D-WP(C)/24057/2026	JYOTSNAMANJARI DAS @ DEI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
292	D-WP(C)/24058/2026	RAJ SEKHAR JENA VS STATE OF ODISHA	DILIP KUMAR MISRA VS	// 0 //	
293	D-WP(C)/24060/2026	MANORANJAN BEHERA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //	
294	D-WP(C)/24061/2026	PABITRA PARIDA VS STATE OF ODISHA	BALARAM NAYAK VS	// 0 //	
295	D-WP(C)/24062/2026	MANOJ KUMAR DEBATA	ATMAJIT MANMITH DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/24063/2026	RAGHUNATH PATRA	SATYAM DAS PATTANAİK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/24064/2026	KALPANA KUMARI KHUNTIA	SURYAKANTA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/24065/2026	PINKILATA BEHERA	JNANESH MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/24066/2026	ASWINI KUMAR DAS	AMIT PATTNAİK	//	AOD20220004423C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/24067/2026	JYOTSNARANI @ JYOTSNARANI PRADHAN	SURYAKANTA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/24068/2026	BAIKUNTHA CHARAN BHOL	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/24070/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION	ODISHA MINING CORPORATION LTD., JAJPUR	//	
		VS	VS	()	
		THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR		//	
303	D-WP(C)/24071/2026	SASMITA PRADHAN	JNANESH MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/24073/2026	RANGADHAR OJHA	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		COLLECTOR, JAJPUR		//	
305	D-WP(C)/24074/2026	CHANDRAMA KUMRI DALABEHERA	SUDHANSU SEKHAR JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/24075/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION	ODISHA MINING CORPORATION LTD., JAJPUR	//	
		VS	VS	()	

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307	D-WP(C)/24076/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	VS	// ()	
308	D-WP(C)/24077/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	VS	// ()	
309	D-WP(C)/24078/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	VS	// ()	
310	D-WP(C)/24079/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	VS	// ()	
311	D-WP(C)/24080/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	VS	// ()	
312	D-WP(C)/24081/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	VS	// ()	
313	D-WP(C)/24082/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	VS	// ()	
314	D-WP(C)/24083/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	VS	// ()	
315	D-WP(C)/24084/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	VS	// ()	
316	D-WP(C)/24085/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	VS	// ()	
317	D-WP(C)/24086/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	VS	// ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/24087/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	BLANK	// ()	
319	D-WP(C)/24088/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	BLANK	// ()	
320	D-WP(C)/15300/2026	CHANDRAKANTA RATH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	//0 () //	
321	D-ABLAPL/15197/2026	SAGAR BEHERA @ KATHI VS STATE OF ODISHA	SNEHASISH BEHERA VS	ATHGARH /194 /2026 () //	
322	D-ABLAPL/15199/2026	NIMAIN MOHARANA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	BALIKUDA /184 /2026 () //	
323	D-ABLAPL/15200/2026	MAHESWAR NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /64 /2026 () //	
324	D-ABLAPL/15202/2026	SANJEET BAGH @ HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /159 /2025 () //	
325	D-ABLAPL/15203/2026	PAPUNI JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	BINJHARPUR /393 /2025 () //	
326	D-ABLAPL/15204/2026	ADITYA BISWAL @ MUNA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /167 /2026 () //	
327	D-ABLAPL/15206/2026	RAJIV DAS @ RAJIB DAS VS STATE OF ODISHA	SATYABRATA DASH VS	SAHADEV KHUNTA /208 /2026 () //	
328	D-ABLAPL/15207/2026	SK. NASIRUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /207 /2026 () //	
329	D-ABLAPL/15209/2026	SOM PRAKASH ROSHAN KESHARI PANDA	RAMDAS ACHARY	SONEPUR /98 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-ABLAPL/15215/2026	STATE OF ODISHA RINKU PRADHAN	JYOTIRMAYA SAHOO	// GANGAPUR (ASKA) /195 /2026	
		VS	VS	()	
331	D-ABLAPL/15217/2026	STATE OF ODISHA TAPAS MAJHI	PRAVASH CHANDRA JENA	// JALESWAR /253 /2026	
		VS	VS	()	
332	D-ABLAPL/15222/2026	STATE OF ODISHA PURSHOTTAM MAHANKUDA	LAMBODOR ACHARI	// SURADA /114 /2026	AOR20220001311C202600048
		VS	VS	()	
333	D-ABLAPL/15225/2026	STATE OF ODISHA BRIJKISHOR YADAV @ BRIJKISHOR	KULDEEP MOHANTY	// BRAHMANITARANG /350 /2025	AOD20240000012C202600149
		VS	VS	()	
334	D-ABLAPL/15226/2026	STATE OF ODISHA DEBI PRASAD PANDA	SAROJA KANTA SAMAL	// CUTTACK VIGILANCE /3 /2026	AOR20250001113C202600011
		VS	VS	()	
335	D-ABLAPL/15227/2026	STATE OF ODISHA SK. SAJID ALLI	RAJENDRA NARAYAN ROUT	// BHADRAK RURAL /233 /2026	AOR20220001558C202600105
		VS	VS	()	
336	D-ABLAPL/15228/2026	STATE OF ODISHA RAHUL @ SK SARFARAZ	RAJENDRA NARAYAN ROUT	// PURUNABAZAR /134 /2026	AOR20220001558C202600106
		VS	VS	()	
337	D-ABLAPL/15230/2026	STATE OF ODISHA BRIJKISHOR YADAV ALIAS BRIJKISHOR	KULDEEP MOHANTY	// //	AOD20240000012C202600150
		VS	VS	()	
338	D-ABLAPL/15232/2026	STATE OF ODISHA G MAHENDRA REDDY	KURESH PRASAD DASH	// //	AOR20220001390C202600024
		VS	VS	()	
339	D-ABLAPL/15234/2026	STATE OF ODISHA E SURESH KUMAR	Soubhagya Kumar Dash	// //	AOR20220001631C202600141
		VS	VS	()	
		State Of Odisha		//	
340	D-ABLAPL/15236/2026	RAJA @ RAJ KUMAR SAHOO	SUSANTA KUMAR TRIPATHY	// BARAMBA /257 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/15240/2026	STATE OF ODISHA SUSANTA KUMAR SATAPATHY VS	GOPAL KRISHNA NAYAK VS	// CUTTACK VIGILANCE /11 /2026 ()	
342	D-ABLAPL/15242/2026	STATE OF ODISHA(VIG.) BISHNU PRASAD SAMAL VS	SUDHIR KUMAR SAHOO VS	// // ()	AOR20250000001C202600020
343	D-ABLAPL/15244/2026	STATE OF ODISHA LIPAK KUMAR JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /253 /2026 ()	
344	D-ABLAPL/15248/2026	STATE OF ODISHA SAMIR PRADHAN @ SAMEER PRADHAN @ TANI VS	JYOTIRMAYA SAHOO VS	// GANGAPUR (ASKA) /210 /2026 ()	
345	D-ABLAPL/15249/2026	STATE OF ODISHA DUSASANA @ DUSHASAN NAYAK VS	JUGALA KISHORE PANDA VS	// HARABHANGA /52 /2026 ()	
346	D-ABLAPL/15250/2026	STATE OF ODISHA MAHENDRA MALLIK VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /190 /2024 ()	
347	D-ABLAPL/15251/2026	STATE OF ODISHA SUJIT KUMAR SAHU VS	SURYANARAYAN PANIGRAHI VS	// CHANDRASEKHARPUR /157 /2015 ()	
348	D-ABLAPL/15252/2026	STATE OF ODISHA DANDAPANI BALIARSINGH VS	BHAWANI SANKAR PANIGRAHI VS	// BELAGARH /112 /2025 ()	
349	D-ABLAPL/15258/2026	STATE OF ODISHA BARENDRA RANA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /253 /2026 ()	
350	D-ABLAPL/15259/2026	STATE OF ODISHA SUBHENDU SEKHAR BHOI VS	SK. ZAFARULLA VS	// BONTH /118 /2024 ()	
351	D-ABLAPL/15260/2026	STATE OF ODISHA CHHABI PRADHAN VS STATE OF ODISHA	SOURAV KUMAR PALAI VS	// PURI SADAR /284 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/15262/2026	MALAYA RANJAN SAHU VS STATE OF ODISHA	SOMANATH MITRA VS	SPL.TASK FORCE /2 /2025 () //	
353	D-ABLAPL/15265/2026	ASHU @ ASHISH KUMAR RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /238 /2026 () //	
354	D-ABLAPL/15282/2026	KABITA SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	DHAMNAGAR /157 /2026 () //	
355	D-ABLAPL/15283/2026	DEEPAK ROUT VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	MAHILA P.S.(BBSR) /145 /2026 () //	
356	D-ABLAPL/15285/2026	JYOTIRMAYEE SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	NAIKANI-DIHI /131 /2026 () //	
357	D-ABLAPL/15292/2026	GHANASHYAM LENKA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SIMULIA /136 /2026 () //	
358	D-ABLAPL/15293/2026	ARU @ ARUPANANDA SWAIN VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	MANCHESWAR P.S. /37 /2024 () //	
359	D-ABLAPL/15296/2026	LIO LALATENDU DEHURY VS STATE OF ODISHA	SATYAM DAS PATTANAIK VS	CHAMPUA /143 /2026 () //	
360	D-ABLAPL/15297/2026	LIO LALATENDU DEHURY VS STATE OF ODISHA	SATYAM DAS PATTANAIK VS	CHAMPUA /49 /2026 () //	
361	D-ABLAPL/15299/2026	BHABESWAR CHANDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	CHANDIPUR /14 /2021 () //	
362	D-ABLAPL/15302/2026	ASHU @ ASHISH KUMAR RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /290 /2025 () //	
363	D-ABLAPL/15304/2026	AKASH KUMAR BEHERA	BISWAJIT NAYAK	CDA-II /63 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/15305/2026	LALBABU DEEP	PRASHANTA KUMAR NAYAK	TITILAGARH /101 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/15307/2026	SANTOSH KUMAR NAYAK	PRASHANTA KUMAR NAYAK	BHADRAK RURAL /27 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/15308/2026	SUKANTA KUMAR PRUSTY	MANAS KUMAR CHAND	AUL /207 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/15309/2026	MALAYA KUMAR PRUSTY	MANAS KUMAR CHAND	AUL /207 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/15322/2026	PINTU SAHU ALIAS TITENDRA SAHU	Dhananjaya Mund	//	AOR20220001492C202600149
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/15328/2026	PAPUNA ALIAS PRADEEP BHATTA	Aruna Kumar Nayak	//	AOR20220001266C202600018
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :20/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMP/15210/2026 CRLMP/ /	K. DINESH KUMAR MP	RAMDAS ACHARY	140/2026
2	D-CRLMP/15231/2026 CRLMP/ /	MANASI BEHERA MP	LINGARAJ SARANGI	141/2026
3	D-CRLMP/15238/2026 CRLMP/ /	NARAHARI JENA MP	PRADEEP KUMAR DAS	142/2026
4	D-LAA/8539/2026 LAA/29/2026	PRAFULLA KUMAR SAHU MP	SUBHRANSU BHUSAN MOHANTY	177/2026
5	D-LAA/23750/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, SONAPUR MP	SURENDRANATH MISHRA,A.S.C	178/2026
6	D-LAA/23750/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, SONAPUR MP	SURENDRANATH MISHRA,A.S.C	179/2026
7	D-LAA/23750/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, SONAPUR MP	SURENDRANATH MISHRA,A.S.C	180/2026
8	D-LAA/23753/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, SONAPUR MP	SURENDRANATH MISHRA,A.S.C	181/2026
9	D-LAA/23753/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, SONAPUR MP	SURENDRANATH MISHRA,A.S.C	182/2026
10	D-LAA/23753/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, SONAPUR MP	SURENDRANATH MISHRA,A.S.C	183/2026
11	D-RPFAM/23931/2026 RPFAM/ /	MANORANJAN SAHU MP	LAKSMIDHAR KABI	222/2026
12	D-RVWPET/23749/2026 RVWPET/ /	THE WORKMEN OF TALCHER COAL MINES MP	SONALI PANDA	261/2026
13	D-RVWPET/23784/2026 RVWPET/ /	STEEL AUTHORITY OF INDIA LIMITED, ROURKELA MP	SURAJ K SOUMYA SAHU	262/2026
14	D-RVWPET/1527/2024 RVWPET/6/2024	DIRECTOR, SOCIAL WELFARE, WOMEN AND CHILD DEVELOPMENT, DEPTT MP		263/2026
15	D-MATA/23906/2026 MATA/ /	PRAVAT SAHOO @ PRABHAT KUMAR SAHOO MP	ROHIT KUMAR DASH	320/2026
16	D-MATA/23757/2026 MATA/ /	SUBHI SINGH MP	ANURAG PATI	321/2026
17	D-MATA/23987/2026 MATA/ /	MITA BRAHMA MP	ASIT KUMAR OTTA	322/2026
18	D-MATA/23987/2026 MATA/ /	MITA BRAHMA MP	ASIT KUMAR OTTA	323/2026
19	D-CONTC/3582/2024 CONTC/603/2024	SANJAYA KUMAR NAYAK MP		363/2026
20	D-CONTC/7393/2026 CONTC/1310/2026	DAMAYANTI PANDA MP		364/2026
21	D-BLAPL/9375/2026 BLAPL/3225/2026	PRAKASH BEHERA @ NIKHIL BEHERA MP		378/2026
22	D-BLAPL/11870/2026 BLAPL/3953/2026	SANJAY @ SANJAYA BADARAITA MP		379/2026
23	D-BLAPL/12023/2026 BLAPL/4081/2026	DILLIP KUMAR NAYAK MP	SUJATA JENA,SONALI PANDA	380/2026
24	D-BLAPL/37627/2025 BLAPL/12925/2025	NANDA TAREI MP	JANMEJAYA KATIKIA	381/2026
25	D-CRLREV/15233/2026 CRLREV/ /	SUBBASIS MALLICK MP	BISWARANJAN DALAI	628/2026
26	D-CRLREV/15233/2026	SUBBASIS MALLICK	BISWARANJAN DALAI	

	CRLREV/ /	MP		629/2026
27	D-CRLREV/15268/2026	CHINMAYA SAMANTARAY	SABYASACHI MISHRA	
	CRLREV/ /	MP		630/2026
28	D-CRLREV/15268/2026	CHINMAYA SAMANTARAY	SABYASACHI MISHRA	
	CRLREV/ /	MP		631/2026
29	D-RSA/23885/2026	JAYAKRUSHNA BEHERA	RAICHARAN MOHAPATRA	
	RSA/ /	MP		839/2026
30	D-RSA/23755/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	RSA/ /	MP		840/2026
31	D-RSA/23755/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	RSA/ /	MP		841/2026
32	D-RSA/23755/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	RSA/ /	MP		842/2026
33	D-RSA/23755/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	RSA/ /	MP		843/2026
34	D-RSA/154/2020	SANTOSH TRIPATHY@SANTOSH PR. TRIPATHY	TANMOJ KUMAR MISHRA, TANMAY MISHRA	
	RSA/154/2020	MP		844/2026
35	D-RSA/155/2020	SANTOSH TRIPATHY@SANTOSH PRASAD TRIPATHY	TANMOJ KUMAR MISHRA, TANMAY MISHRA	
	RSA/155/2020	MP		845/2026
36	D-RSA/23954/2026	BINOD DEHURY	TUSAR KUMAR MISHRA	
	RSA/ /	MP		846/2026
37	D-RSA/14907/2026	SURAJ KUMAR ROUT	KABIR KUMAR JENA	
	RSA/ /	MP		847/2026
38	D-RSA/23985/2026	BACHANI KUMARI DEI	AJIT CHANDRA MOHAPATRA	
	RSA/ /	MP		848/2026
39	D-RSA/23992/2026	PRIYADARSINI SAHOO	GAJENDRANATH ROUT	
	RSA/ /	MP		849/2026
40	D-RSA/23992/2026	PRIYADARSINI SAHOO	GAJENDRANATH ROUT	
	RSA/ /	MP		850/2026
41	D-ABLAPL/14393/2026	RANJAN KUMAR MAHANTI @ MOHANTY ANSHUMAN RAY		
	ABLAPL/5584/2026	MP		861/2026
42	D-ABLAPL/6917/2020	UTTAM MALIK	S.K. JENA	
	ABLAPL/6917/2020	MP		862/2026
43	D-ABLAPL/5184/2026	NASIR ALI @ SK. NASIM		
	ABLAPL/2290/2026	MP		863/2026
44	D-ABLAPL/5143/2026	SK. RAJU		
	ABLAPL/2269/2026	MP		864/2026
45	D-ABLAPL/5141/2026	SK. RAJU		
	ABLAPL/2268/2026	MP		865/2026
46	D-ABLAPL/5142/2026	SK. RAJU		
	ABLAPL/2325/2026	MP		866/2026
47	D-FAO/23884/2026	BIJAYALAXMI SUBUDHI	DR.PURUSOTTAM CHULI	
	FAO/ /	MP		867/2026
48	D-ABLAPL/1548/2026	SANJAYA PARIDA		
	ABLAPL/728/2026	MP		867/2026
49	D-FAO/23892/2026	JAYAKRUSHNA PANIGRAHI	DR.PURUSOTTAM CHULI	
	FAO/ /	MP		868/2026
50	D-ABLAPL/11923/2026	RABINDRA DAS		
	ABLAPL/4961/2026	MP		868/2026
51	D-ABLAPL/2628/2026	ATASIRANI JENA		
	ABLAPL/1167/2026	MP		869/2026
52	D-FAO/23924/2026	SABITA MOHAPATRA	SATYAJIT SAMAL	
	FAO/ /	MP		869/2026
53	D-FAO/535/2014	DY.CHIEF ENGR.	GOPINATH SETHI	
	FAO/535/2014	MP		870/2026
54	D-ABLAPL/9355/2026	SANJAYA PRUSTY @ SANJAY PRUSTY		
	ABLAPL/3964/2026	MP		870/2026
55	D-FAO/23988/2026	DR. TABASSUM BANNO	SAMEER KUMAR DAS	
	FAO/ /	MP		871/2026
56	D-ABLAPL/8750/2026	SIDHANT PANAKA		
	ABLAPL/3631/2026	MP		871/2026
57	D-ABLAPL/6202/2026	JAYA NARAYAN PATTANAYAK		
	ABLAPL/2683/2026	MP		872/2026

58	D-FAO/23991/2026 FAO/ /	DR. ASHOK KUMAR KHATUA MP	SAMEER KUMAR DAS	872/2026
59	D-FAO/510/2023 FAO/510/2023	M.C. OF JAYA BHARATI HIGH SCHOOL, ALIGANDA MP		873/2026
60	D-ABLAPL/5419/2026 ABLAPL/2447/2026	DIPU DEHURY MP		873/2026
61	D-ABLAPL/27431/2025 ABLAPL/10679/2025	MANAS KUMAR MOHANTY @ LITU MP	AYESHKANTA TRIPATHY	874/2026
62	D-ABLAPL/31542/2025 ABLAPL/12106/2025	BHAGABAN BEHERA MP	AKSHAYA KUMAR SAHOO	875/2026
63	D-ABLAPL/9231/2026 ABLAPL/4070/2026	SAINA @ SMRUTIRANI MOHAPATRA MP		876/2026
64	D-ABLAPL/13958/2022 ABLAPL/13958/2022	SUJIT KHATEI MP		877/2026
65	D-ABLAPL/9512/2026 ABLAPL/4140/2026	SIPUN MOHANTY MP	MR.PRASANNA KUMAR PARHI,S.PANDA	878/2026
66	D-ABLAPL/16517/2021 ABLAPL/16517/2021	KALU CHARAN JENA MP	SUDHANSU PRASAD MAHAPATRA	879/2026
67	D-ABLAPL/11959/2019 ABLAPL/11959/2019	SANTOSH ROUT@BAPUNA ROUT MP	SUDHANSU PRASAD MAHAPATRA	880/2026
68	D-ABLAPL/19287/2017 ABLAPL/19287/2017	KAILASH JENA@KAILASH CHANDRA JEN MP	SUDHANSU PRASAD MAHAPATRA	881/2026
69	D-ABLAPL/91/2026 ABLAPL/180/2026	PREM @ KALIA NATH MP		882/2026
70	D-CMP/23871/2026 CMP/ /	KANAK ROUT@KANAKLATA ROUT MP	AKSHAYA KUMAR PANDEY	998/2026
71	D-CMP/23778/2026 CMP/ /	ASWINI MANDAL MP	ASHOK KUMAR SAHOO	999/2026
72	D-CMP/23837/2026 CMP/ /	SUPERINTENDING ENGINEER, KENDRAP MP	SWARANIBHUMISHON,A.S.C	1000/2026
73	D-CMP/23979/2026 CMP/ /	MANAS RANJAN ROUTRAY MP	BHASKAR CHANDRA PANDA	1001/2026
74	D-CMP/24010/2026 CMP/ /	SK. ASMATULLA MP	AJIT KUMAR TRIPATHY	1002/2026
75	D-CMP/23827/2026 CMP/887/2026	LAXMIKANTA BOSE MP	ALOK KUMAR MOHANTY	1003/2026
76	D-CMP/24045/2026 CMP/ /	KASHINATH BEHERA MP	SRITAM KUMAR NAYAK	1004/2026
77	D-CMP/24045/2026 CMP/ /	KASHINATH BEHERA MP	SRITAM KUMAR NAYAK	1005/2026
78	D-CMP/23993/2026 CMP/ /	DAMAYANTI KISKU MP	ABHISHEK DASH	1006/2026
79	D-MACA/12054/2026 MACA/ /	MANJULATA BEHERA MP	KAPILA CHARAN NAYAK	1179/2026
80	D-MACA/658/2026 MACA/ /	DAMODAR PADHIHARI MP	KAPILA CHARAN NAYAK	1180/2026
81	D-MACA/23968/2026 MACA/ /	SAROJ KUMAR PATNAIK MP	BISHNU BRATA SINGH	1181/2026
82	D-MACA/14384/2026 MACA/332/2026	TAPOI MOHAPATRA MP	BISWAJIT MOHANTY	1182/2026
83	D-MACA/20640/2026 MACA/ /	THE MANAGER LEGAL T.P HUBS, ORIENTAL MP	THE MANAGER LEGAL T.P HUBS, ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR	1183/2026
84	D-MACA/20640/2026 MACA/ /	THE MANAGER LEGAL T.P HUBS, ORIENTAL MP	THE MANAGER LEGAL T.P HUBS, ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR	1184/2026
85	D-CRLMC/15195/2026 CRLMC/1699/2026	MANISH MOHAN SHARMA MP	ABHISHEK DASH	1345/2026
86	D-CRLMC/9676/2026 CRLMC/1231/2026	SANTOSH KUMAR BISWAL @ SATASH BISWAL MP		1346/2026
87	D-CRLMC/13074/2026 CRLMC/ /	ABINASH SAHOO MP	ADHIRAJ MOHANTY	1347/2026
88	D-CRLMC/39000/2025 CRLMC/5551/2025	MIRARANI KHANDUAL MP	SEKH ZAKIR HUSSAIN	1348/2026
89	D-CRLMC/15218/2026	DILESWAR PATEL	SURYA NARAYAN SATPATHY	

	CRLMC/ /	MP		1349/2026
90	D-CRLMC/15219/2026	PREMANANDA JATI @ PREMA	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		1350/2026
91	D-CRLMC/14642/2026	RANJULATA SAMAL	P.ANUP DASH	
	CRLMC/ /	MP		1351/2026
92	D-CRLMC/15263/2026	SHYAM SUNDAR MAHARANA	BAIJAYANTI MOHANTY	
	CRLMC/ /	MP		1352/2026
93	D-CRLMC/11212/2026	KUNA BEHERA		
	CRLMC/1319/2026	MP		1353/2026
94	D-CRLMC/15286/2026	PRAMOD KUMAR NAHAK	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		1354/2026
95	D-CRLMC/15306/2026	BIJAYA KUMAR PANDA KARASHRMA	PRANAYANEE DASMOHAPATRA	
	CRLMC/ /	MP		1355/2026
96	D-CRLMC/15306/2026	BIJAYA KUMAR PANDA KARASHRMA	PRANAYANEE DASMOHAPATRA	
	CRLMC/ /	MP		1356/2026
97	D-CRLA/8794/2024	ANANT NAIK @ ANANTA	HIMANSHU BHUSAN DASH	
	CRLA/265/2024	MP		1383/2026
98	D-CRLA/28589/2024	UMESH CHANDRA MOHANTA@SILU	SHYAMANANDA JENA	
	CRLA/992/2024	MP		1384/2026
99	D-WA/23747/2026	STATE OF ODISHA	DEBARAJ MOHANTY,A.G.A	
	WA/ /	MP		1832/2026
100	D-WA/23747/2026	STATE OF ODISHA	DEBARAJ MOHANTY,A.G.A	
	WA/ /	MP		1833/2026
101	D-WA/23748/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1834/2026
102	D-WA/23748/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1835/2026
103	D-WA/23910/2026	MISSION DIRECTOR, NATIONAL HEALTH RASHTRA COCHERY BBSR		1836/2026
	WA/ /	MP		
104	D-WA/23910/2026	MISSION DIRECTOR, NATIONAL HEALTH RASHTRA COCHERY BBSR		1837/2026
	WA/ /	MP		
105	D-WA/23910/2026	MISSION DIRECTOR, NATIONAL HEALTH RASHTRA COCHERY BBSR		1838/2026
	WA/ /	MP		
106	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1839/2026
107	D-WA/23831/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1840/2026
108	D-WA/23831/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1841/2026
109	D-WA/23833/2026	PABITRA MOHAN BISHI	AJIT KUMAR MOHANTY	
	WA/ /	MP		1842/2026
110	D-WA/23834/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1843/2026
111	D-WA/23836/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1844/2026
112	D-WA/23836/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1845/2026
113	D-WP(C)/23858/2026	AJAYA KUMAR PATI	SUMANTA BHUYAN	
	WP(C)/16314/2026	MP		9863/2026
114	D-WP(C)/23860/2026	SURYAKANTA PRADHAN	BISWAJIT RANJAN TRIPATHY	
	WP(C)/16286/2026	MP		9864/2026
115	D-WP(C)/23862/2026	M/S.KALINGA INFRA TECH, ANGUL	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		9865/2026
116	D-WP(C)/23842/2026	SANATAN KHATUA	PRAMOD RANJAN BEHERA	
	WP(C)/ /	MP		9866/2026
117	D-WP(C)/23843/2026	BHARAT SANCHAR NIGAM LIMITED	LALATENDU JENA	
	WP(C)/ /	MP		9867/2026
118	D-WP(C)/19270/2026	PRASANT KUMAR BEHERA		9868/2026
	WP(C)/14353/2026	MP		
119	D-WP(C)/23868/2026	M/S.YAZDANI STEEL AND POWER LTD, JAMSHEDPUR, JHARKHAND	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		9869/2026
120	D-WP(C)/23845/2026	TAPAN KUMAR NAYAK	SANJIB MOHANTY	
	WP(C)/16331/2026	MP		9870/2026

121	D-WP(C)/5610/2026 WP(C)/4533/2026	M/S. SURAJ ENGINEERING, GANJAM MP	DEEPALI MAHAPATRA	9871/2026
122	D-WP(C)/16866/2026 WP(C)/12124/2026	DAITARI SAHOO MP	SHASHI BHUSAN JENA	9872/2026
123	D-WP(C)/23870/2026 WP(C)/16341/2026	PRIYABRATA SWAIN MP	GYANA RANJAN SETHI	9873/2026
124	D-WP(C)/304/2025 WP(C)/591/2025	HOTEL EKAMRA IMFL ON SHOP, BBSR MP	SARAT KUMAR GAJENDRA	9874/2026
125	D-WP(C)/12318/2026 WP(C)/8976/2026	BIJAYA KUMAR BARAL MP	SHASHI BHUSAN JENA	9875/2026
126	D-WP(C)/23872/2026 WP(C)/16287/2026	TRAILOKYANATH SAHU MP	PRAFULLA KUMAR MOHAPATRA	9876/2026
127	D-WP(C)/23873/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, BISHOPNISAPINDA MP	BISHOPNISAPINDA CORPORATION LTD., JAJPUR	9877/2026
128	D-WP(C)/23846/2026 WP(C)/ /	APARNA DHIR SINGH MP	SWETLANA DAS	9878/2026
129	D-WP(C)/23874/2026 WP(C)/16242/2026	DR. RAJAT KUMAR PRADHAN MP	PRAFULLA KUMAR MOHAPATRA	9879/2026
130	D-WP(C)/23873/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, BISHOPNISAPINDA MP	BISHOPNISAPINDA CORPORATION LTD., JAJPUR	9880/2026
131	D-WP(C)/23875/2026 WP(C)/ /	DURYODHAN SAHOO MP	SUKANTA KUMAR NAYAK (2)	9881/2026
132	D-WP(C)/23875/2026 WP(C)/ /	DURYODHAN SAHOO MP	SUKANTA KUMAR NAYAK (2)	9882/2026
133	D-WP(C)/23877/2026 WP(C)/ /	KRUPASINDHU SAHOO MP	ABINASH ROURAY	9883/2026
134	D-WP(C)/23879/2026 WP(C)/16262/2026	MRUTYUNJAYA BEHERA MP	SOUGAT DASH	9884/2026
135	D-WP(C)/23848/2026 WP(C)/16236/2026	KANDHA SATAPATHY MP	BAIBASWATA PANIGRAHI	9885/2026
136	D-WP(C)/23848/2026 WP(C)/16236/2026	KANDHA SATAPATHY MP	BAIBASWATA PANIGRAHI	9886/2026
137	D-WP(C)/23849/2026 WP(C)/ /	JHARI DALEI MP	PANCHANAN PANIGRAHI	9887/2026
138	D-WP(C)/23891/2026 WP(C)/ /	DR. BAIJAYANTI SINGH MP	KRISHNA CHANDRA SAHU	9888/2026
139	D-WP(C)/23894/2026 WP(C)/ /	BISHNU CHARAN BISOI MP	PRASANTA KUMAR NANDA	9889/2026
140	D-WP(C)/23896/2026 WP(C)/ /	PURNANDAR DHAN MP	BANSHIDHAR SATAPATHY	9890/2026
141	D-WP(C)/23895/2026 WP(C)/ /	EXECUTIVE ENGINEER (ELECTRICAL), TPO, BANSI, SONKPUR MP	PROF. SANKU KUMAR TRIPATHY	9891/2026
142	D-WP(C)/13318/2020 WP(C)/13318/2020	BHARAT KUMAR PATRA MP	SRIKANTA KUMAR NATH	9892/2026
143	D-WP(C)/23409/2026 WP(C)/15871/2026	MILAN CHATTERJEE MP	RAJIB RATH	9893/2026
144	D-WP(C)/23908/2026 WP(C)/ /	T.SREE RAMULU MP	RABINDRA NATH PRUSTY	9894/2026
145	D-WP(C)/23881/2026 WP(C)/ /	RAGHUNATH ROUT MP	GAJENDRANATH ROUT	9895/2026
146	D-WP(C)/23915/2026 WP(C)/ /	ASHA PURNA PUROHIT MP	ABINASH ACHARYA	9896/2026
147	D-WP(C)/23904/2026 WP(C)/ /	ANIL KUMAR PANDA MP	AKASH KUMAR PATTAJOSHI	9897/2026
148	D-WP(C)/23918/2026 WP(C)/ /	PRADIPTA KUMAR MAHAPATRA MP	ASWINI KUMAR KARMI	9898/2026
149	D-WP(C)/23919/2026 WP(C)/ /	SRADHANANDA DAS MP	SUDHIR KUMAR MALLICK	9899/2026
150	D-WP(C)/22527/2026 WP(C)/15438/2026	M/S SUDHARMA INFRA TECH PRIVATE LIMITED, BANSI, SONKPUR MP	SUDHARMA KATNAM	9900/2026
151	D-WP(C)/23914/2026 WP(C)/ /	ST. XAVIERS EDUCATIONAL AND CHARITABLE TRUST, BANSI, SONKPUR MP	SRINIVAS MOHANTY	9901/2026
152	D-WP(C)/22798/2026	BIPLAB PARIDA @ BIPLAB KISHORI PARIDA		

	WP(C)/15564/2026	MP		9902/2026
153	D-WP(C)/46255/2025 WP(C)/32358/2025	PRAFULLA KUMAR SAHOO MP	MANOJA KUMAR KHUNTIA	9903/2026
154	D-WP(C)/23938/2026 WP(C)/ /	BASUDEV CONSTRUCTION, PURI MP	SONALI PANDA	9904/2026
155	D-WP(C)/4925/2025 WP(C)/3909/2025	DINDAYAL SAHA MP	ARUN KUMAR PATRA	9905/2026
156	D-WP(C)/23942/2026 WP(C)/ /	NARAYAN JENA MP	BRAHMANANDA TRIPATHY	9906/2026
157	D-WP(C)/23926/2026 WP(C)/ /	SUBRAT KUMAR TRIPATHY MP	SAMEER KUMAR DAS	9907/2026
158	D-WP(C)/23950/2026 WP(C)/16300/2026	BAIKUNTHA NATH MANSINGH MP	PRASANTA KUMAR SATAPATHY	9908/2026
159	D-WP(C)/23952/2026 WP(C)/ /	SWARUPA MITRA @ ROY MP	PRITAM KUMAR MOHANTY	9909/2026
160	D-WP(C)/23971/2026 WP(C)/ /	CHINTAMANI SAHOO MP	ARJUNA CHARANA BEHERA	9910/2026
161	D-WP(C)/7160/2026 WP(C)/5623/2026	SHREE JAGANNATH COLLEGE OF NURSING, OK KUMAR PANDA MP		9911/2026
162	D-WP(C)/23975/2026 WP(C)/ /	M/S JBS ENTERPRISES, KHORDHA MP	ITISHREE TRIPATHY	9912/2026
163	D-WP(C)/21938/2026 WP(C)/15149/2026	MAHASWATA ROUT MP	LALIT KUMAR MAHARANA	9913/2026
164	D-WP(C)/23977/2026 WP(C)/ /	RAMESH KUMAR PRUSTY MP	BISWAROOPA PATI	9914/2026
165	D-WP(C)/23981/2026 WP(C)/ /	PRAMITA BHATRA MP	JANAKI KANTA MAHAPATRA	9915/2026
166	D-WP(C)/23965/2026 WP(C)/ /	RANJAN KUMAR DAS MP	ACHYUTANANDA PATTANAIK	9916/2026
167	D-WP(C)/23994/2026 WP(C)/ /	BABITA KUMARI KHORA MP	JANAKI KANTA MAHAPATRA	9917/2026
168	D-WP(C)/44509/2025 WP(C)/30770/2025	PUSPANJALI MOHANTY MP	DEEPALI MAHAPATRA	9918/2026
169	D-WP(C)/52689/2025 WP(C)/5041/2026	HEMALATA SINGH MP	GAGAN BIHARI SINGH	9919/2026
170	D-WP(C)/23963/2026 WP(C)/ /	MUKESH ROUT MP	ATUL TRIPATHY	9920/2026
171	D-WP(C)/35772/2024 WP(C)/24010/2024	PRATIMA KUMARI MAHTO MP		9921/2026
172	D-WP(C)/14271/2026 WP(C)/10633/2026	PRIYADARSHI PATRA MP	SUBHAM AGRAWAL	9922/2026
173	D-WP(C)/23964/2026 WP(C)/ /	UNION OF INDIA MP	MANOJ KUMAR PATI, S.P.C	9923/2026
174	D-WP(C)/24012/2026 WP(C)/ /	AMBUJ NATH MP	PRASANT KUMAR BARIK	9924/2026
175	D-WP(C)/18323/2026 WP(C)/12879/2026	MANOJ KUMAR SAHU MP	LAXMIKANTA MOHANTY	9925/2026
176	D-WP(C)/24023/2026 WP(C)/ /	THE STEEL AUTHORITY OF INDIA LIMITED, BIRPUR, KESAD PANDA MP		9926/2026
177	D-WP(C)/33707/2025 WP(C)/25425/2025	SUBHASISH MOHANTY MP	BISWAJIT PASAYAT	9927/2026
178	D-WP(C)/24028/2026 WP(C)/ /	RANJIT SAHU MP	VIVEKANANDA JENA	9928/2026
179	D-WP(C)/24027/2026 WP(C)/ /	SUJATA KANDI MP	GIRIJA PRASAD DUTTA	9929/2026
180	D-WP(C)/15816/2026 WP(C)/11773/2026	LALIT KUMAR MAHAPATRA MP	BIBHUTI BHUSAN SWAIN	9930/2026
181	D-WP(C)/24029/2026 WP(C)/ /	ADARSHA SENAPATI MP	BISWABIHARI MOHANTY	9931/2026
182	D-WP(C)/24032/2026 WP(C)/ /	ABHAYA KUMAR PARIDA MP	BRUNDABAN ROUT	9932/2026
183	D-WP(C)/35428/2025 WP(C)/15264/2026	NRUSHINGAHA PANDA MP	SAPAN KUMAR PAL	9933/2026

184	D-WP(C)/31298/2025 WP(C)/22008/2025	DR. J.K.S., COLLEGE, PARAMANAPUR, SAMBALPUR MP	ABANUBRANJAN CHHATOI	9934/2026
185	D-WP(C)/24042/2026 WP(C)/ /	AMITA RANI DAS MP	HIMANSU SEKHAR SATAPATHY	9935/2026
186	D-WP(C)/24049/2026 WP(C)/ /	NABA ROUT @ MURTI MP	SUDHIR KUMAR MALLICK	9936/2026
187	D-WP(C)/24051/2026 WP(C)/ /	SUBHASHREE SUBHASHMITA PRADHAN MP	ASISH MISHRA	9937/2026
188	D-WP(C)/24019/2026 WP(C)/ /	ABHIJITA MOHANTY MP	ANJAN KUMAR BISWAL	9938/2026
189	D-WP(C)/24054/2026 WP(C)/ /	PRAVAT KUMAR BEHERA MP	SUDHIR KUMAR MALLICK	9939/2026
190	D-WP(C)/24057/2026 WP(C)/ /	JYOTSNAMANJARI DAS @ DEI MP	SIVA SANKAR CHAINI	9940/2026
191	D-WP(C)/24060/2026 WP(C)/ /	MANORANJAN BEHERA MP	SATYA SMRUTI MOHANTY	9941/2026
192	D-WP(C)/24064/2026 WP(C)/ /	KALPANA KUMARI KHUNTIA MP	SURYAKANTA DASH	9942/2026
193	D-WP(C)/24067/2026 WP(C)/ /	JYOTSNARANI @ JYOTSNARANI PRADHAN MP	SURYAKANTA DASH	9943/2026
194	D-WP(C)/24066/2026 WP(C)/ /	ASWINI KUMAR DAS MP	AMIT PATNAIK	9944/2026
195	D-WP(C)/24070/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9945/2026
196	D-WP(C)/24070/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9946/2026
197	D-WP(C)/24075/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9947/2026
198	D-WP(C)/24076/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9948/2026
199	D-WP(C)/24077/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9949/2026
200	D-WP(C)/24075/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9950/2026
201	D-WP(C)/24076/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9951/2026
202	D-WP(C)/24077/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9952/2026
203	D-WP(C)/24079/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9953/2026
204	D-WP(C)/24079/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9954/2026
205	D-WP(C)/24080/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9955/2026
206	D-WP(C)/24078/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9956/2026
207	D-WP(C)/24078/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9957/2026
208	D-WP(C)/24080/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9958/2026
209	D-WP(C)/24081/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9959/2026
210	D-WP(C)/24081/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9960/2026
211	D-WP(C)/24083/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9961/2026
212	D-WP(C)/24082/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9962/2026
213	D-WP(C)/24083/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9963/2026
214	D-WP(C)/24082/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	9964/2026
215	D-WP(C)/24084/2026	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODISHA MPANDA CORPORATION LTD., JAJPUR	

	WP(C)/ /	MP	9965/2026
216	D-WP(C)/24085/2026	THE UNIT HEAD, FERRO CHROME PLANT, BESHODKISHAMPANDCORPORATION LTD., JAJPUR	
	WP(C)/ /	MP	9966/2026
217	D-WP(C)/24084/2026	THE UNIT HEAD, FERRO CHROME PLANT, BESHODKISHAMPANDCORPORATION LTD., JAJPUR	
	WP(C)/ /	MP	9967/2026
218	D-WP(C)/24085/2026	THE UNIT HEAD, FERRO CHROME PLANT, BESHODKISHAMPANDCORPORATION LTD., JAJPUR	
	WP(C)/ /	MP	9968/2026
219	D-WP(C)/24086/2026	THE UNIT HEAD, FERRO CHROME PLANT, BESHODKISHAMPANDCORPORATION LTD., JAJPUR	
	WP(C)/ /	MP	9969/2026
220	D-WP(C)/24086/2026	THE UNIT HEAD, FERRO CHROME PLANT, BESHODKISHAMPANDCORPORATION LTD., JAJPUR	
	WP(C)/ /	MP	9970/2026
221	D-WP(C)/24087/2026	THE UNIT HEAD, FERRO CHROME PLANT, BESHODKISHAMPANDCORPORATION LTD., JAJPUR	
	WP(C)/ /	MP	9971/2026
222	D-WP(C)/24087/2026	THE UNIT HEAD, FERRO CHROME PLANT, BESHODKISHAMPANDCORPORATION LTD., JAJPUR	
	WP(C)/ /	MP	9972/2026